

Title: Inter State Border dispute between Assam and Nagaland.

SHRI SARBANANDA SONOWAL (DIBRUGARH): Hon. Speaker, Sir, I am highlighting an issue which is very important for the people of North-East. It is about inter-State border problem between Assam and Nagaland.

We certainly welcome the peace process between the Government of India and the NSCN (IM) and also sincerely want the permanent solution of long-standing problem of Nagas. It is now clear that NSCN(IM) has proposed the formation of Nagalim which includes the vast areas of Assam, Arunachal Pradesh and Manipur. The proposal itself created unrest and misunderstanding. The people of these States have resolved not to concede any land to the proposed Nagalim.

I would like to suggest that Government of India should carry forward the peace process keeping in view the sovereign rights of the States over their land. In this regard, the territorial integrity must be strictly maintained. Peace in one region should not lead to political unrest in other region. A dispute is already pending regarding the border between Assam and Nagaland. The Government of India appointed Shri K.V.K. Sundaram on 7th August, 1971, the then Chairman of the Law Commission, as Advisor in the Ministry of Home Affairs in respect of the Assam-Nagaland border problem.

On the suggestion of the advisor Shri K.V.K. Sundaram, with a view to maintain peace and tranquillity along the Assam-Nagaland Border and without prejudice to the respective claims in regard to the location of the Assam-Nagaland boundary, pending the submission of the report, four interim agreements were entered into by the two State Governments but nothing has come out positively. Very often, the Central Security Forces failed to maintain the neutrality at the border particularly in Sector A, Sector B, Sector C, and Sector D. The Government of India should urgently take steps to resolve the pending border issues among the States of the North Eastern Region.

Finally, I would like to say that North East, as a whole, has a distinct identity and we are very proud of it. We are determined to solve our problem through discussions and goodwill without hurting each other's sentiments. Thank you.

DR. ARUN KUMAR SARMA (LAKHIMPUR): I would like to associate with this very important aspect of the North-East. I request your special intervention and that of the Government....(*Interruptions*)

MR. SPEAKER: You can associate with it. While associating with it, you cannot add.

Shri Hannan Mollah. You have to speak on the second part of your notice about the CBI inquiry and not on the other part.

SHRI HANNAN MOLLAH (ULUBERIA): Sir, you are aware of the incident.

MR. SPEAKER: I am not aware of anything.